GST on petroleum products

363. SHRI RANJIB BISWAL:
SHRI SAMBHAJI CHHATRAPATI:
Will the Minister of FINANCE be pleased to state:

(a)   whether Government proposes to levy GST on petroleum products in the near future to bring uniformity in their prices throughout the country and if so, the details thereof, and the reaction of Government in this respect;

(b)   whether it is a fact that some of the State Governments are against the Centre's plan to levy GST on petroleum products;

(c)   if so, the reasons therefor; and

(d)   the details of efforts Government is making to resolve this issue with the States and levy GST so that its benefit is passed on to the general public?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) Clause 12 A of Article 366 of the Constitution defines 'goods and services tax' (GST) as "any tax on supply of goods or services or both except taxes on the supply of alcoholic liquor for human consumption". Further Article 279A (5) provides that Goods and Services Tax Council shall recommend the date on which goods and services tax shall be levied on petroleum crude, high speed diesel, motor spirit, natural gas and aviation turbine fuel. Thus while petroleum products are included under goods and services tax, the date on which GST shall be levied on such products shall be as per decision of the Goods and Service Tax Council.

(b) to (d) All the States and Union Territories with Legislature are represented in the GST Council by their Minister in charge of Finance or Taxation. Any decision regarding levy of GST on petroleum products has to be decided as per recommendation of the GST Council. Decisions taken by the GST Council so far have been based on consensus.

Recommendations of RBI panel on household finances

364. SHRI RANJIB BISWAL: Will the Minister of FINANCE be pleased to state:

(a)   whether a panel on household finances constituted by Reserve Bank of India has given its report;

(b)   if so, the details thereof and the details of the recommendations made by the panel therein;